

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

TCP. No. 16/(MAH)/2016

CA. No.

SHRI. B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI. V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES:

M/s. Life Insurance Corporation of India  
V/s.

M/s. Sterling Biotech Ltd.

Section of the Companies Act: 117C of the Companies Act, 1956

Sr. No.	Name	Designation	Signature
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Vidhyadhar Shinde Adv. for applicant



Order

CP No. 16/117C/CLB/MB/MAH/2016

At request of the parties, three weeks' time for filing reply is hereby extended.

List this matter for hearing on 9.1.2017 as fixed earlier.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)